## File No. 10/03/2016-NCLT राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोघी रोड़ 6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 21<sup>st</sup> July 2016

### ORDER

All matters fixed before the Principal Bench, National Company Law Tribunal on Thursday 21st July 2016 shall be taken up by the Special Bench consisting of following Members:

### SPECIAL BENCH, NCLT, NEW DELHI

- 1. Shri R. Vardharajan, Member (Judicial)
- 2. Shri Santanu Kumar Mohapatra, Member (Technical)

By Order of the National Company Law Tribunal

(Pankaj Garg). Secretary, NCLT

Telephone: 24361688

#### Copy to: -

- 1. Shri R. Vardharajan, Member (Judicial), NCLT, New Delhi, for information please
- Shri Santanu Kumar Mohapatra, Member (Technical), NCLT, New Delhi, for information please

# Copy for information to:

- 1. P.A. to Hon'ble President, NCLT, for information please.
- 2. Smt. Ina Malhotra, Member (Judicial), NCLT, New Delhi, for information please
- 3. Registrar, National Company Law Tribunal, New Delhi, for information please
- 4. Dy. Director/Asstt. Director deployed in NCLT, New Delhi.
- 5. NCLT, web site/ Notice Board